

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 12TH MARCH, 2010 AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 121.

A MINISTER to move that the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the :-

- i) Committee on Public Accounts;
- ii) Committee on Estimates;
- iii) Committee on Public Undertakings; and
- iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes & Backward Classes,
for the year 2010-2011 be suspended.

ALSO to move that this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2010-2011, keeping in view the proportionate strength of various parties/groups in the House.

III. BUDGET FOR THE YEAR 2010-2011.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2010-2011.

**CHANDIGARH:
THE 11TH MARCH, 2010.**

**SUMIT KUMAR,
SECRETARY.**